

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.79/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 4<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DIGITAL DREAM TECHNOLOGY PVT LTD V/S ROC.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Surendra Kumar Yadav, Proxy for : *For the Petitioner*  
Sh. Syed Fahim Ahmed, Advs.

Sh. Pradeep Singh Sisodia, CGSC : *For the RoC*

Sh. Krishna Agarwal, Sr. SC. : *For the I.T. Deptt.*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** The reports on behalf of the Income Tax Department as well as the ROC have already been filed.
- 2.** Let the matter be adjourned for further hearing on 1<sup>st</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**4<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*